

Name of the Corporate Debtor: Adel Landmarks Limited; Date of commencement of CIRP: December 05, 2018; List of creditors as on: December 05, 2018 updated for claims/additional information received up to August 23, 2022

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1		Mohit Mathur (Ex Employee)	09.12.2018	41,918.00	-	Unsecured	No	-	-	-	41,918.00	Wrong form submitted	
2		Anil Dahiya	09.12.2018	150,954.00	150,954.00	Unsecured	No	-	-	-	-		
3		Ramesh Kumar (Ex Employee)	03.03.2019	217,460.00	217,460.00	Unsecured	No	-	-	-	-	Wrong form submitted	
4		Vinod Chhibber	09.12.2018	5,214,545.00	-	Unsecured	No	-	-	-	5,214,545.00	Wrong form submitted instead of form CA	
5		Punit Choudhary	10.12.2018	211,026.00	211,026.00	Unsecured	No	-	-	-	-		
6		Madan Lal Aggarwal (Ex Employee)	09.12.2018	650,000.00	-	Unsecured	No	-	-	-	650,000.00	Wrong form submitted	
7		Nirmal Singh	11.12.2018	170,000.00	170,000.00	Unsecured	No	-	-	-	-		
8		Hemant Kumar (Ex Employee)	12.12.2018	610,000.00	-	Unsecured	No	-	-	-	610,000.00	Wrong form submitted	
9		Amit Kumar (Ex Employee)	13.12.2018	308,345.00	-	Unsecured	No	-	-	-	308,345.00	wrong form submitted	
10		Anoop Kela (Ex Employee)	14.12.2018	378,857.00	-	Unsecured	No	-	-	-	378,857.00	Wrong form submitted	
11		Manish Krishna (Ex Employee)	14.12.2018	201,912.00	-	Unsecured	No	-	-	-	201,912.00	wrong form submitted	
12		Deepak Tyagi	05.01.2019	455,000.00	-	Unsecured	No	-	-	-	455,000.00	Ex employee, hence wrong form submitted	
13	Mr. Arun Singh and Bhupendra Varshaney	Employees in a group represented by authorised representative	26.02.2019	25,255,380.00	11,552,028.00	Unsecured	No	-	-	-	13,703,352.00	TDS deducted, gratuity, PF claimed not admitted	
14		Ashok Kumar	01.03.2019	700,000.00	-	Unsecured	No	-	-	-	700,000.00	Wrong form D submitted as ex employee, also time barred as for limitation	
15		Kanhiya Lal	03.03.2019	300,000.00	-	Unsecured	No	-	-	-	300,000.00	Contractor, wrong form D filed	
16		Punit Kumar	03.03.2019	211,026.00	-	Unsecured	No	-	-	-	211,026.00	as no proof of claim submitted	
17		Jagdish Prasad Majumdar	07.03.2019	557,580.00	-	Unsecured	No	-	-	-	557,580.00	Wrong form D submitted instead of Form B. Also, outstandings are transferred to Era Infra Engg. And hence claim cannot be in Adel	
18		Pankaj Bhati	20.12.2018	945,753.00	-	Unsecured	No	-	-	-	945,753.00	Wrong form D submitted instead of Form B. as he is ex employee	
19		Ravindra Prasad	07.03.2019	562,589.00	-	Unsecured	No	-	-	-	562,589.00	Employee of Era Infra Engg. And not Adel Landmarks, hence rejected	
20		Jagat Pratap Singh	17.08.2019	191,892.50	-	Unsecured	No	-	-	-	191,892.50	as no proof of claim submitted, no bank certificate etc.	
21		Siba Narayan Nayak (ex-employee)	02.01.2020	2,593,792.00	-	Unsecured	No	-	-	-	2,593,792.00	wrong form D instead of B submitted for ex employee	
22		Mahendra Sharma		1760654	-	Unsecured	No	-	-	1,760,654.00	0	under verification as no documents related to joining, leaving, salary slips, salary break up submitted. Also claim is in form D but claimant is ex employee	
23		Siba Narayan Nayak (ex-employee)		1260344.98	-	Unsecured	No	-	-	-	-	Wrong form CA instead of form B submitted	
				42,949,028.48	12,301,468.00					1,760,654.00	28,886,906.48		